

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:6620  
ANSWERED ON:06.05.2010  
SALE OF MEDICINES  
Mani Shri Jose K.

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the distribution and sale of imported medicines, both patented and not patented, are done through the registered distributors and retailers in the country;
- (b) if so, the details thereof; and
- (c) the volume of patented medicines imported, their prices, therapeutic classification, source and country etc. during the last year?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a)to(c): The distribution and sale of imported medicines is done through wholesale and retail outlets licensed by the State Licensing Authorities under the Drugs and Cosmetics Rules without having any distinction in the patent status of the medicine and, therefore, no separate records are maintained about their sale or imports into the country under the said Rules.